

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 201
IB-253/ND/2020**

IN THE MATTER OF:

M/s Formax Electronics Pvt. Ltd.

...PETITIONER

VS

M/s Indochin Electrotech Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 16.09.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Applicant

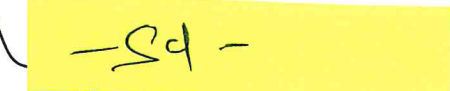
:Mr. Anuj Solanki, CS

For the Respondent/Corporate Debtor :

ORDER

IA No. 3654 of 2020

Heard the submissions made by the counsel for the applicant. IA No. 3654 of 2020 regarding urgent hearing is allowed. Matter is to be listed on 5th October, 2020 and also serve notice on the corporate debtor. Registry may serve notice to the corporate debtor by speed post with Ack-due as well as by email.


(V.K. Subburaj)
Member (T)


(P.S.N. Prasad)
Member (J)

(Annu)